

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 15-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	MACT	151/20	BOBY	Vs.	ANIL KUMAR
2	MACT	325/20	LEENA VERMA AND ORS	Vs.	RAKESH KUMAR AND ORS
3	MACT	373/20	VINAY KUMAR	Vs.	DEEPAK AND ORS
4	MACT	386/20	MAHI (MINOR)	Vs.	VIPIN
<u>Issues</u>					
5	MACT	824/19	RAKESH KUMAR	Vs.	MANJEET KUMAR
<u>Defendant/Respondent Evidence</u>					
6	MACT	58506/16	SARFARAZ	Vs.	HARDEEP SINGH
7	MACT	844/18	PARBHASH CHAND	Vs.	AASHIM
<u>Misc. Arguments</u>					
8	MACT	287/19	MASTER ARNAV SHARMA AND ANR	Vs.	UMESH KUMAR
9	MACT	288/19	MASTER ARNAV SHARMA AND ORS	Vs.	UMESH KUMAR
<u>Final Argument</u>					
10	MACT	182/2016	SHIBA ANAND	Vs	RAJENDER SINGH

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT

CRIMINAL CAUSE LIST DATED 15-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	50/2020	ASLAM	Vs.	UNKNOWN 29 /2020 (Darya Ganj)
2	M CrI	127/2020	SHILPI DEVNATH	Vs.	SHIVAM 411 /2020 (Karol Bagh)
3	M CrI	128/2020	JITENDER KAPOOR	Vs.	UNKNOWN 328 /2020 (Ranjit Nagar)